

**BEFORE THE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI**

M.A. NO. 112/ 2024

IN

O.A. NO. 107 OF 2020

IN THE MATTER OF:

**NEWS ITEM IN INDIAN EXPRESS NEWSPAPER SUNDAY EXPRESS
EDITION DATED 28TH JUNE 2020 TITLE GAS LEAK IN AGRO
COMPANY CLAIMS LIFE OF ONE**

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Filed By:

**TVS RAGHAVENDRA SREYAS, SIDDHARTH VASUDEV
and BRAHMA PRAKASH SONI
OFFICE: 24, ASHOKA ENCLAVE EXTENSION III
SECTOR 35, FARIDABAD 121003**

Dated: 2012.2025

BEFORE THE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI

M.A. NO. 112/ 2024

IN

O.A. NO. 107 OF 2020

IN THE MATTER OF:

**NEWS ITEM IN INDIAN EXPRESS NEWSPAPER SUNDAY EXPRESS
EDITION DATED 28TH JUNE 2020 TITLE GAS LEAK IN AGRO
COMPANY CLAIMS LIFE OF ONE**

**ADDITIONAL AFFIDAVIT BY MEMBER SECRETARY ON BEHALF OF
ANDHRA PRADESH POLLUTION CONTROL BOARD IN COMPLIANCE
WITH ORDER DATED. 09.10.2025 PASSED INM.A. No.112 of 2024 in
O.A. No. 107 of 2020 (PB).**

I, Sri S Saravanan, Son of A. Shanmugam, aged about 52 years, presently working at AP Pollution Control Board, do hereby solemnly affirm and state as follows:

1. I, am presently working as Member Secretary, in Andhra Pradesh Pollution Control Board and am duly authorized by the answering respondent. I state that I am fully conversant with the facts of the case to the extent of record maintained by the Respondent and as such competent to depose the correctness or otherwise of the facts stated in the present affidavit.
2. It is humbly submitted that a M.A No.112 of 2024 (PB) in OA No.107 of 2020 (PB) has been registered in Hon'ble National Green Tribunal (NGT), New Delhi in pursuance to and in compliance of the order of the Hon'ble Supreme Court dated 20.10.2021 passed in Civil Appeal No. 1778 of 2021 in the matter of M/s. SPY Agro Industries Ltd, Nandyala, Andhra Pradesh.




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A.P. Pollution Control Board
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3. The Andhra Pradesh Pollution Control Board (APPCB) submitted affidavit on 08.11.2025 to the Hon'ble NGT (PB), New Delhi in M. A. No. 112 of 2024 in O.A. No. 107 of 2020 for consideration of the following proposals in order to utilize the EC funds of Rs. 51 Lakhs paid by M/s. SPY Agro Industries Ltd:

- a. Establishment of Construction and Demolish (C&D) Waste Processing Plant with an amount of Rs. 45.50 Lakhs to Reuse the Construction and Demolished Waste Generated at Nandyala Municipality, Nandyala and
- b. To Develop Planation with an amount of Rs. 5.5 Lakhs in and around Integrated Infrastructure Development Center (IIDC), Industrial Area, Nandyala, Nandyala District

4. In compliance with the Hon'ble NGT directions order dt.11.11.2025, the following are submitted for kind consideration:

5. Opening of Separate account to keep EC fund paid by M/s. SPY Agro Industries Ltd, Nandyala District:As per the directions of Hon'ble NGT, the A.P. Pollution Control Board has opened separate account in State Bank of India bearing A/c. No. 00000044683231932, IFSC Code: SBIN0007899, Prajashaktinagar Branch, SBI, Vijayawada. The EC amount of Rs. 51 Lakhs paid by M/s. SPY Agro Industries Ltd, Nandyala District has been transferred to this account. Copy of theBank account details is enclosed as **Annexure-1**.

6. The plantation work with an estimated cost of Rs. 5.5 lakhs in an area of about 0.6 Acres in IIDC area in Nandyala with tall indigenous plants in addition to 1.0 km of avenue plantation is scheduled for completion




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during the ensuing monsoon season from June 2026 to September 2026.

7. The details of proposed C&D plant and the manner of utilization of product of C&D plant is submitted as follows:

The Rapid urbanization has resulted in a significant rise in construction activity, causing extensive consumption of natural resources and generating large quantities of construction and demolition (C&D) waste. Mismanagement of C&D waste includes illegal dumping and unscientific disposal leading to serious environmental impacts such as clogging of drains, loss of water bodies, increased pressure on limited landfill space, and degradation of soil and groundwater.

Scientific management of C&D waste based on the principles of reducing waste generation, reusing materials, and recycling leads to substantial environmental and economic benefits.

Establishing dedicated C&D waste processing and recycling facilities enables the recovery of valuable materials such as concrete, masonry, soil, metals, wood, plastics, and glass, which are otherwise dumped in landfills. In light of this, and to ensure sustainable waste management in public interest, the establishment of C&D waste processing and recycling facilities near existing dumpsites is justified and necessary.

8. **Details of the proposed C&D Plant:** Nandyala Municipality proposes to establish a Construction and Demolition (C&D) Waste Processing Plant within the Nandyala municipal limits, in an area of 2 acres, at the




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location identified by the Municipality. The geo-coordinates of the proposed site are 15.49974° N latitude and 78.48323° E longitude.

9. The C&D processing plant comprises of 5 TPH jaw crusher powered by a 15–20 HP motor, along with four conveyors, each driven by a 5 HP motor. The plant will also include vibrating screens fitted with a 10 HP motor and sieves of 6 mm, 12 mm, and 20 mm sizes, and will be equipped with a fine material collection system.
10. The proposed system is capable of processing concrete blocks, stones, bricks, and mixed construction debris to enable scientific recycling and recovery of reusable materials.
11. **Schedule for establishment of C&D waste processing plant:**The following action plan is proposed for establishment of the Construction and Demolition waste processing unit in Nandyala Municipality:

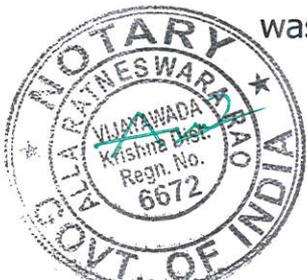
| S. No. | Description of activity of the work | No. of days required for completion of each stage of work | Amount (Rs. in Lakhs) |
|--------|---|---|-----------------------|
| 1 | a) Administrative sanction by the Municipal Council, Nandyala for site allocation. b) Lifting of Residue Derived Fuel (RDF) material by the Municipality c) Cleaning of site to the useful/workable condition | 45 days (24-12-2025 to 06-02-2026) | 02.00 |
| 2 | Preparation of estimates, obtaining technical sanction | 31 days | -- |



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| | from the competent authority and finalization of tenders and concluding of agreement. | (07-02-2026 to 09-03-2026) | |
| 3 | Placing of purchasing order for procurement of Machinery, commencement of the work and completion of Earthwork upto basement and preparation of ramp (civil works). | 90 days (10-03-2026 to 07-06-2026) | 08.20 |
| 4 | Fabrication, erection of (i) Conveyer belt, (ii) Mechanical and; (iii) Electrical equipment | 60 days (08-06-2026 to 06-08-2026) | 33.00 |
| 5 | Testing, trial run and commissioning of the project | 30 days (07-08-2026 to 05-09-2026) | 02.30 |
| Sub Total | | | 45.50 |
| 6 | Plantation in IIDC area in Nandyala | Ensuing monsoon season from June 2026 to September 2026 | 5.50 |
| Total | | | 51.00 |

12. **Utilization of Products of the C&D Plant:**Construction and Demolition (C&D) waste primarily comprises of excavated soil generated from the construction activity and bricks and masonry, concrete, metal and plastic from demolition activity. Initially, the C&D waste will be segregated for separation of metal scrap and plastic




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waste. The segregated C&D waste will be processed in C&D plant by crushing and screening operations. The products generated from C&D plant are 1) 10 mm aggregate 2) 40 mm aggregate, 3) 20 mm aggregate, 4) Granulated Subgrade Base (GSB), 5) Coarse sand, 6) Fine sand.

13. The recovered wastes would be reused / utilized for the following purposes:

- a. 10 mm aggregate would be utilized in cement brick units and pavement block manufacturing units due to its suitable size, uniform grading, and good bonding characteristics. The Municipal Commissioner, Nandyala identified about 60 cement brick units and pavement blocks manufacturing units existing within the Nandyala Mandal and the Municipality is in the process of having a tie-up with these units to utilize C&D processed materials. The list of existing cement brick units and pavement blocks manufacturing units in Nandyala Mandal is enclosed as **Annexure-2**.
- b. 40 mm and 20 mm graded aggregates would be utilized for soling works, as a base layer for tile laying, and for basement filling in plots. Granular Sub-Base (GSB) would be utilized in road construction as a foundational layer for roads and pavements. Coarse sand would be utilized in the ready-mix concrete (RMC) plant by blending approximately 20% coarse sand with virgin sand to achieve the required grading and workability of concrete. Fine sand would be utilized for plastering purposes due to its smooth texture and uniform grading, which helps achieve a smooth and even surface finish. All these




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materials are saleable and the same would be sold locally as per their requirement.

- c. Metal scrap and plastic waste is proposed to be sent to respective authorized recycling units.

14. Management of Funds for Operationalization and Day-to-Day Running of the Plant

- a. The Nandyala Municipality would monitor the Operationalization and Day-to-Day functioning of the Plant. The Nandyala Municipality estimated that the total cost for establishment of C&D waste processing plant for civil works, mechanical equipment, electrical motors, and other essential accessories would be approximately ₹85.00 lakhs. The Nandyala Municipality requested for additional amount of Rs. 39.5 Lakhs. Copy of report received from Municipal Commissioner, Nandyala is enclosed as **Annexure-3**.

The APPCB would arrange to provide the additional amount from Environmental Compensation funds available with the A.P. Pollution Control Board.

- b. The initial amount of Rs. 51 lakhs will be released through the Collector and District Magistrate, Nandyala District to Commissioner, Nandyala Municipality and Zonal Manager, APIIC, Kurnool for establishment of C&D plant and plantation work respectively.
- c. It is proposed to constitute a monitoring committee with the following officials:




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| | |
|--|--------------------|
| District Collector, Nandyala | Chairman |
| Concerned Revenue Divisional Officer | Member |
| Commissioner, Nandyala Municipality | Member |
| Zonal Manager, APIIC | Member |
| Environmental Engineer, Regional Office, APPCB, Kurnool | Member Convener |

- d. The Committee will monitor the progress of installation of C&D waste processing plant till commissioning of the plant and completion of plantation work.
- e. Hence, it is requested to permit A.P. Pollution Control Board to utilize the funds to release the said funds to the District Collector, Nandyala and proceed with the implementation of the proposed action plan for establishment of C&D plant and for taking up plantation work.

15. The present report is submitted for kind consideration.

The APPCB will abide by all directions, as the Hon'ble Tribunal may deem fit and appropriate.




DEPONENT
 MEMBER SECRETARY
 A.P. Pollution Control Board
 VIJAYAWADA-520 007.

VERIFICATION:

I, the deponent abovenamed, do verify that the contents of the above affidavit are true, no part of it is false and nothing material has been concealed therefrom.

Verified at New Delhi on this day of December, 2025.

**DEPONENT**

MEMBER SECRETARY
A.P. Pollution Control Board
VIJAYAWADA-520 007.



Am
19/12/2025
Alla Ratneswara Rao
B.Com., LL.B
ADVOCATE - NOTARY
Appointed by Central Govt
VIJAYAWADA, Krishna Dt. A.P.

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Annexure - I



Account Name : ANDHRA PRADESH POLLUTION CONTROL BOARD
 Address : D NO 54-12-1A,,PARYAVARANA BHAVAN,APIIC COLONY
 ROAD,GURUNANAK COLONY AUTONAGAR,VJA,Krishna
 VIJAYAWADA
 ANDHRA PRADESH-520007
 IN

Date : 8 Dec 2025

Account Number : 00000044683231932

Account Description : SBCHQ-SURABHI-PUB-OTH-ALL-INR

Branch : PRAJASHAKTHINAGAR

Drawing Power : 0.00

Interest Rate(% p.a.) : 2.5

MOD Balance : 0.00

CIF No. : 78258581173

IFS Code : SBIN0007899

MICR Code : 520002010

Balance as on 1 Dec 2025 : 0.00

Account Statement from 1 Dec 2025 to 8 Dec 2025

| Txn Date | Value Date | Description | Ref No./Cheque No. | Branch Code | Debit | Credit | Balance |
|------------|------------|----------------------------|---|-------------|-------|--------------|--------------|
| 06/12/2025 | 06/12/2025 | CHEQUE DEPOSIT- -970734 | TRANSFER TO 39040282262 ANDHRA PRADESH POLLUTI / 970734 | 7899 | | 51,00,000.00 | 51,00,000.00 |

**This is a computer generated statement and does not require a signature.

True Copy

List of cement brick units and pavement blocks manufacturing units in Nandyala Mandal, Nandyala District, Andhra Pradesh

| EnterpriseName | Address | OwnerName | MobileNo | EmailId |
|---|--|--------------------------|------------|---------------------------------|
| BUILDING MATERIAL SUPPLY (SAND,BRICKS ETC) AND CONSTRUCTION LEASE | Flat No:- 28-1061-c, Building:- saibaba nagar, Road/Street:- saibaba nagar, Village/Town:- nandyal, Block:- nandyal, City:- nandyal | THUPAKULA VENKATARAJU | 9985194770 | mohanvisoli@gmail.com |
| G J H BRICKS | Flat No:- Sy.No : 420, Building:- MAIN ROAD AYYALURU METTA, Road/Street:- AYYALURU METTA, Village/Town:- NANDYAL, Block:- MAIN ROAD, City:- NANDYAL | GOPAVARAM JAVEED HUSSAIN | 8639928222 | javeedn2000@gmail.com |
| MOULESWARUDU CEMENT BRICKS | Flat No:- SY NO 231, Building:- AYYALURUMETTA, Road/Street:- AYYALURU, Village/Town:- AYYALURU, Block:- NANDYAL, City:- NANDYAL | SANGA MOULESWARUDU | 9182303164 | SANGAMOULESWARUDU1980@GMAIL.COM |
| ACL BRICKS | Flat No:- DOOR NO 5, Building:- AYYALURU METTA, Road/Street:- MAIN ROAD, Village/Town:- AYYALURU METTA, Block:- 1, City:- NANDYAL | A BRAMHAMAIIDU | 9182509132 | BRAMHAMAIIDU123@GMAIL.COM |
| M/S SRI VENKATESHWARA BRICKS INDUSTRY | Flat No:- D NO 116/1, Building:- , Road/Street:- NEAR ST JOSEPH'S SCHOOL, Village/Town:- PEDDAKOTTALA, Block:- , City:- NANDYAL | DOMALA NARSAIAH | 7680803539 | kbreddy282@gmail.com |
| SRI LAKSHMI VENKATESWARA BRICKS | Flat No:- Sy.No.1099/B, Building:- Kanala Village, Road/Street:- Kanala Village, Village/Town:- Kanala Village, Block:- Kanala Village, City:- Nandyal | AMIDELA SAILAJA | 9505026491 | somusaila@gmail.com |
| SRI JYOTHI BRICKS | Flat No:- PLOT NO 170, Building:- KRANTHI NAGAR, Road/Street:- NANDYAL, Village/Town:- KRANTHI NAGAR, Block:- NANDYAL, City:- NANDYAL | BIJJAM SRI JYOTHI | 9390291059 | sriyothi786@gmail.com |
| NAGAMANI BRICKS BUSINESS | Flat No:- 28/1245-B2, Building:- SADIQ NAGAR, Road/Street:- SADIQ NAGAR, Village/Town:- NOONEPALLI, Block:- NANDYAL, City:- NANDYAL | G NAGAMANI | 9160494270 | AJUPN1731G@GMAIL.COM |
| STAR BRICKS BUSINESS | Flat No:- AYYALUR, Building:- STAR BRICKS BUSINESSQ, Road/Street:- AYYALUR, Village/Town:- AYYALUR, Block:- AYYALUR, City:- NANDYAL MANDAL | SHAIK UMAR BASHA | 8466889845 | SHAIKUMARBASHABASHA@GMAIL.COM |
| MUBEENA BRICKS,TENT HOUSE AND MINARAL WATER | Flat No:- 1-91, Building:- AYYALUR, Road/Street:- AYYALUR, Village/Town:- NANDYAL, Block:- AYYALUR, City:- NANDYAL | DARVESH SHAIK MUBEENA | 8639970255 | darveshimran2355@gmail.com |
| M D I S BRICKS | Flat No:- 6-95, Building:- AYYALUR, Road/Street:- GIDDALUR ROAD, Village/Town:- NANDYAL, Block:- AYYALUR, City:- NANDYAL | MULLA MAHABOOB BASHA | 9666447035 | mllmbsh@gmail.com |
| SREELEKHA BRICKS BUSINESS | Flat No:- 1-0, Building:- AYYALURU METTA, Road/Street:- NANDYAL, Village/Town:- AYYALURU, Block:- NANDYAL, City:- NANDYAL | DAPPILI SREELEKHA | 8367601085 | sreelekhareddy.d@gmail.com |
| SRI LAKSHMI VENKATESWARA BRICKS | Flat No:- ERVY NO 381, Building:- AYYALUR METTA, Road/Street:- AYYALUR METTA, Village/Town:- AYYALUR METTA, Block:- AYYALUR METTA, City:- NANDYAL | MANDLA VENKATA LAXMI | 9440464086 | SRINU.MANDLA1984@GMAIL.COM |

| | | | | |
|-----------------------------------|---|---------------------------------|------------|--------------------------------|
| VENKATAPATHI BRICKS | Flat No:- 1-1, Building:- RICE MILL BACK SIDE, Road/Street:- VIJAYA DAIRY NEAR, Village/Town:- PONNAPURAM, Block:- NANDYAL, | SAANIKALA VENKATA PRASAD | 9701350532 | prasadsvprasad@gmail.com |
| HUSSAIN BRICKS INDUSTRIES | Flat No:- 414/1, Building:- AYYALURU METTA, Road/Street:- MAIN ROAD, Village/Town:- AYYALURU, Block:- AYYALURU METTA, City:- NANDYAL | SHRI MULLA HUSSAIN BASHA | 9866789178 | bashamhussain61@gmail.com |
| ABDUL RED BRICKS UNIT | Flat No:- SURVEY NO.165, Building:- AYYALUR, Road/Street:- NANDYAL, Village/Town:- AYYALUR, Block:- NANDYAL, City:- NANDYAL | SHRI SHAIK ABDUL | 7013470670 | shaikabdulasha83@gmail.com |
| JABULAIHAH BRICKS BUSINESS | Flat No:- 6-81A, Building:- Own, Road/Street:- Main road, Village/Town:- Ayyaluru, Block:- A, City:- Nandyal | SHRI THOTTI JABULAIHAH | 8185919342 | jabulaiah123@gmail.com |
| K J R BRICKS | Flat No:- SHOP NO-5, Building:- NEAR UNION BANK, Road/Street:- AYYALURU METTA, Village/Town:- AYYALURU METTA, Block:- 0, City:- | SHRI KANTAREDDYGARI JAMAL REDDY | 7997234428 | JAMALREDDYKANTAREDDY@GMAIL.COM |
| RAGHAVENDRA BRICKS | Flat No:- 3-192, Building:- RYTHU NAGARAM, Road/Street:- NOONEPALLI, Village/Town:- NOONEPALLI, Block:- RYTHU | SMT SILAM RAMALAKSHMI | 8125771109 | ankireddy1123@gmail.com |
| HANIF BRICKS BUSINESS | Flat No:- DNO 1, Building:- HANIF BUILDING, Road/Street:- MAIN ROAD, Village/Town:- AYYALUR, Block:- A, City:- NANDYAL | SHRI SHAIK HANIF | 9704128791 | shaikhanif99@gmail.com |
| SRI PRASAD BRICKS | Flat No:- 2, Building:- A, Road/Street:- Beside nandyal public school, Village/Town:- Nandyal, Block:- A, City:- Nandyal | SHRI NALLABOTHULA PRASAD | 9704268384 | nprasad9704@gmail.com |
| SML BRICKS | Flat No:- 1-143, Building:- AYYALUR, Road/Street:- MAIN ROAD, Village/Town:- AYYALUR, Block:- AYYALUR, City:- NANDYAL | SMT SHAIK NOORJAHAN | 9866524144 | noorjahan12@gmail.com |
| SUJATHA BRICKS UNIT | Flat No:- SY 148/2, Building:- PEDDAKOTTALA, Road/Street:- NANDYAL, Village/Town:- PEDDAKOTTALA, Block:- PEDDAKOTTALA, City:- NANDYAL | SMT RAMOJI SUJATHA | 7569254260 | paradeshilakshman@gmail.com |
| MEHABOOB BRICKS INDUSTRY | Flat No:- SY.NO.114, Building:- AYYALUR, Road/Street:- NANDYAL, Village/Town:- AYYALUR VILLAGE, Block:- NANDYAL MANDAL, City:- NANDYAL | SMT SHAIK THAHAZUN BI | 8688246856 | THAHAZUN1974@GMAIL.COM |
| D S BRICKS INDUSTRY | Flat No:- 193, Building:- AYYALUR VILLAGE, Road/Street:- AYYALUR VILLAGE, Village/Town:- AYYALUR VILLAGE, Block:- AYYALUR VILLAGE, City:- NANDYAL | SHRI DARVESH SHAIK ILIYAS | 9908069047 | ILIYAS1980@GMAIL.COM |
| CHINNA SUBBAIAH BRICKS UNIT | Flat No:- SY 148/2, Building:- PEDDAKOTTALA, Road/Street:- PEDDAKOTTALA, Village/Town:- PEDDAKOTTALA, Block:- PEDDAKOTTALA, City:- NANDYAL | SHRI OWK CHINNASUBBAIAH | 9666898120 | KHAJAMOHIDDIN925@GMAIL.COM |
| RAHMAN BRICKS MAKING AND BUSINESS | Flat No:- Dno 1 30, Building:- Rahman building, Road/Street:- Ayyalur metta, Village/Town:- Ayyalur metta, Block:- A, City:- Nandyal | SHRI SHAIK ABDUL RAHIMAN | 7893831462 | shaikabdulrehman674@gmail.com |
| GAYATHRI BRICKS INDUSTRY | Flat No:- SY NO 307 1, Building:- MAIN ROAD, Road/Street:- AYYALUR, Village/Town:- AYYALUR, Block:- AYYALUR, City:- Nandyal | SHRI THOTTI YELLAIAH | 9959931265 | Thotti1979@gmail.com |

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|--|---|-----------------------------------|------------|---------------------------------|
| KALYAN BRICKS | Flat No:- Sy.No.425/2, 425/3, Building:- AYYALUR, Road/Street:- AYYALUR, Village/Town:- AYYALUR, Block:- NANDYAL, City:- NANDYAL | SHRI DADI NAGAPPA | 9948252429 | kalyanmandla24@gmail.com |
| BABU BRICKS | Flat No:- 3-33, Building:- BABU BRICKS, Road/Street:- NEAR NAGURJUNA COLLEGE, Village/Town:- NOONEPALLE, Block:- NANDYAL, City:- NANDYAL | SHRI MANCHE BABU | 7569887864 | VENKATESHVENU LA18@GMAIL.COM |
| NEW MATHA LIGHTWEIGHT BRICKS INDUSTRY | Flat No:- SY NO 373/2, Building:- NEAR SRISRI PARAMESWARA FILLING STATION, Road/Street:-, Village/Town:- CHAOBLU, Block:-, City:- NANDYAL | SMT NALI JAYA BHARATHI | 9440353233 | nalisudakar@gmail.com |
| DUDEKULA MADDAIAH MILK AND BRICKS BUSINESS | Flat No:- 1/68, Building:- BC COLONY, Road/Street:- BC COLONY, Village/Town:- NANDIPALLI, Block:- BC COLONY, City:- NANDYAL | SHRI DUDEKULA MADDAIAH | 9951706145 | MADDAIAH9951@GMAIL.COM |
| S A BRICKS | Flat No:- 188, Building:- AYYALUR, Road/Street:- AYYALUR, Village/Town:- NANDYAL, Block:- AYYALUR, City:- NANDYAL | SHRI SHAIK KHAJAMUKTYAR | 6300737664 | khajabicks2324@gmail.com |
| MANOJ BRICKS | Flat No:- H.N:9-212, Building:- MANOJ, Road/Street:- MAIN ROAD, Village/Town:- PONNAPURAM COLONY, Block:- PONNAPURAM COLONY, City:- NANDYAL | SHRI BURAM MANOJ KUMAR | 8463973351 | manojburam58@gmail.com |
| THULASI NARASIMHULU BRICKS AND MILK BUSINESS | Flat No:- 2-247, Building:- Ponnapuram, Road/Street:- Ponnapuram, Village/Town:- Nandyala, Block:- 2, City:- Nandyala | SHRI THULASI NARASIMHULU PASUPALA | 8297982805 | Narasimhulu5555@gmail.com |
| MALLESWARI BRICKS | Flat No:- 4-125, Building:- malleswari, Road/Street:- kadapa road, Village/Town:- ayyalur metta, Block:- malleswari, City:- nandyal | SMT PERUMALLA MALLESWARI | 9502621371 | perumallamalleswari12@gmail.com |
| SUJATHA BRICKS UNIT | Flat No:- 148/2, Building:- PEDDAKOTTALA, Road/Street:- PEDDAKOTTALA, Village/Town:- PEDDAKOTTALA, Block:- PEDDAKOTTALA, City:- NANDYAL | SMT KALURI SUJATHA | 8184956097 | ksujisuji81@gmail.com |
| M/S SRUTHI FLYASH BRICKS - POWER REQUIRED 30 H.P - | Flat No:- SY NO 130, Building:- MUDIGEDU ROAD, Road/Street:- MUDIGEDU ROAD, Village/Town:- KOILAKUNTLA, Block:- MUDIGEDU ROAD, City:- NANDYAL | SHRI NAGENDRA UPPARI ERNAPATI | 9000888931 | sruthiautofinance@gmail.com |
| LAKSHMI RANGA BRICKS INDUSTRIES | Flat No:- 28-819-4A, Building:- N G Os COLONY, Road/Street:- BEHIND NANDI SUPER MARKET, Village/Town:- NANDYAL, Block:- NANDYAL, City:- NANDYAL | SHRI PATHAPATI RAJAREDDY | 9849541886 | lrbricks66@gmail.com |
| SIVA REDDY BRICKS AND MILK BUSINESS | Flat No:- Shop no 1, Building:- Main Road, Road/Street:- Main Road, Village/Town:- Kottala villagr, Block:- 1, City:- Nandyala | SHRI YERRAM VENKATA SIVA REDDY | 9177603430 | svvenkatasivareddy@gmail.com |
| SLN BRICKS | Flat No:- 4-267/T, Building:- SLN Bricks, Road/Street:- KADAPA ROAD, Village/Town:- AYYALURU METTA, Block:- T, City:- NANDYALA | SMT NANDAGIRI LILAVATHI | 9618463363 | k8616799@gmail.com |
| SRI VENKATESWARA BRICKS INDUSTRY | Flat No:- 6-45, Building:- ABANDAMTHANDA, Road/Street:- ABANDAM THANDA, Village/Town:- KOTHAPALLI, Block:- NANDYAL, City:- KOTHAPALLI | SHRI YAMA SUDHAKAR REDDY | 9704988089 | sudhakerreddysr@gmail.com |

| | | | | |
|---|---|-------------------------------------|------------|-----------------------------------|
| M/S SANA CEMENT BRICKS - (PROP: K. FAROOKH BASHA) | Flat No:- Sy.No.105/1, Building:- Ayyalur(V), (POWER :25KVA), Road/Street:- Ayyalur(V), Village/Town:- Ayyalur(V), Block:- Nandyal, City:- Ayyalur(V) | SHRI KOILKUNTLA FAROOKH BASHA | 9752291867 | kfarookhbasha1985@gmail.com |
| NAGI SETTY BRICKS | Flat No:- H.NO:1-115, Building:- NAGISETTY, Road/Street:- NEAR:MAIN ROAD, Village/Town:- PONNAPURAM, Block:- PONNAPURAM, City:- | SHRI KODURU NAGI SETTY | 9849474613 | CC6261270@GMAIL.COM |
| S V T BRICKS | Flat No:- 2-110, Building:- NEAR VIJAYA DAIRY, Road/Street:- PONNAPURAM, Village/Town:- PONNAPURAM, Block:- NANDYAL, City:- NANDYAL | SHRI SANIKALA VENKATESWARLU | 9640794570 | thulasisanikela@gmail.com |
| VEERABHADRA SWAMY BRICKS | Flat No:- H NO.28-852-A9, Building:- VISHWANAGAR, Road/Street:- CPM PARTY OFFICE STREET, Village/Town:- NGO'S COLONY, Block:- NANDYAL, City:- NANDYAL | SHRI LAKSHMI MOHAN KRISHNA GAJULA | 9663670040 | krishnagajula29@gmail.com |
| IRFANA LEIGHT WEIGHT BRICKS | Flat No:- SY NO 429/A, Building:- BESIDE SHAILENDRA GODOWN, Road/Street:- GAJULLAPALLE, Village/Town:- GAJULLAPALLE, Block:- GAJULLAPALLE, City:- NANDYAL | SMT G S IRFANA | 9059563516 | SHAIKZUBERVALI@GMAIL.COM |
| NARAYANA BRICKS | Flat No:- AYYALURMETTA, Building:- NARAYANA, Road/Street:- MAIN ROAD, Village/Town:- AYYALURMETTA, Block:- AYYALURMETTA, City:- NANDYALA | SHRI GOSULA NARAYANA SWAMY | 9440651930 | Gosulanarayanasmamy1986@gmail.com |
| SRI LAKSHMI VENKATESWARA BRICKS | Flat No:- 1-93, Building:- SRI LAKSHMI VENKATESWARA BRICKS, Road/Street:- AYYALUR, Village/Town:- AYYALUR, Block:- 1-93, City:- | SHRI THAMBISETTY VENKATESWARLU | 9949205159 | saicharan1892002@gmail.com |
| SM FLYASH BRICKS INDUSTRY | Flat No:- SY .NO 941B, Building:- PONAPURAM, Road/Street:- AYYALURU META, Village/Town:- NANDYAL, Block:- AYYALURU META, | SMT SHEK IMAM BEE | 9703296831 | ZABI2004SHAIK@GMAIL.COM |
| TNA BRICKS | Flat No:- 2-183, Building:- NAGA BHUSANAM, Road/Street:- MAIN ROAD, Village/Town:- PONNAPURAM, Block:- PONNAPURAM, City:- | SHRI THALARI VENKATA NAGA BHUSHANAM | 9908068477 | nnagabhusanam02@gmail.com |
| SREE SREENIVASA BRICKS | Flat No:- 1, Building:- BESIDE NANDYAL PUBLIC SCHOOL, Road/Street:- NANDYAL ATMAKUR ROAD, Village/Town:- KOTHAPALLI, Block:- NANDYAL, City:- NANDYAL | SHRI KOPPULA SREENIVASULU | 8309464134 | sreenivasulupet89@gmail.com |
| SK BRICKS | Flat No:- 2-199, Building:- ISMAIL, Road/Street:- MAINROAD, Village/Town:- AYYALUR, Block:- NA, City:- KURNOOL | SMT SHAIK SONIYA | 9963364867 | CHAPALAMASTANVALI@GMAIL.COM |
| KALYAN BRICKS | Flat No:- AYYALUR, Building:- AYYALUR, Road/Street:- NEAR:WATER TANK, Village/Town:- NANDYAL, Block:- AYYALUR, City:- NANDYAL | SHRI MINIGA KALYAN | 9948252429 | MANDLAKALYAN24@GMAIL.COM |
| SHABANA FLYASH BRICKS INDUSTRY | Flat No:- SY NO 940, Building:- BESIDE HP PETROL BUNK, Road/Street:- AYYALURU META, Village/Town:- PONNAPURAM, Block:- AYYALURU META, City:- NANDYAL | KUMARI SHABANA DUDEKULA | 9182764969 | DMASTAN4U@GMAIL.COM |
| M/S RAGHU RAM BRICKS INDUSTRY | Flat No:- 1-1, Building:- AYYALURI METTA, Road/Street:- KADAPA ROAD, Village/Town:- AYYALURU, Block:- AYYALURU, City:- NANDYAL | SHRI NARASAPURAM RAGHU RAM | 9666040456 | venky225.vs@gmail.com |
| RANI BRICKS | Flat No:- PEDDAKOTTALA, Building:- PEDDAKOTTALA, Road/Street:- MAIN ROAD, Village/Town:- NANDYAL, Block:- PEDDAKOTTALA, City:- NANDYAL | SMT KOMMERA SUDHARANI | 8978810916 | kommeraraju3@gmail.com |

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|-----------------------|---|---------------------------|------------|-----------------------------------|
| SGN BRICKS AND BLOCKS | Flat No:- SYNO 375, Building:- UDUMALPURAM, Road/Street:- NANDYAL, Village/Town:- UDUMALPURAM VILLAGE, Block:- NANDYAL MANDAL, City:- NANDYAL | SMT KRISHNA VENI SAGINELA | 9701093334 | smn5774@gmail.com |
| JAKEER BRICKS | Flat No:- 6-39, AYYALUR, Building:- JAKEER HUSEN, Road/Street:- SARASWATHI SCHOOL ROAD, Village/Town:- AYYALUR, Block:- MASJEED, City:- NANDYAL | SHRI SHAIK JAKEER HUSEN | 9959281969 | jakeerjakeer66@gmail.com |
| NO-1 BRICKS | Flat No:- 269-1, Building:- CHABOLU ROAD, Road/Street:- AYYALURUMETTA, Village/Town:- AYYALURUMETTA, Block:- NANDYAL, City:- NANDYAL | PATHAN REFIULLA KHAN | 8297304880 | PATHANRAFIULLA KHAN8297@GMAIL.COM |

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MUNICIPAL ADMINISTRATION DEPARTMENT

From

Sri B.Seshanna,
Commissioner,
Nandyal Municipality,
NANDYAL - 518 501.

To

The Environmental Engineer
Regional Pollution Control
Board
Kurnool.

Lr.Roc.No. 07 /2025/E1 dated: -12-2025

Sir,

Sub:- Nandyal Municipality – Submission of Information regarding the Proposed Construction & Demolition (C&D) Waste Processing Plant in Nandyal Municipality – Reg

Ref:- 1) Request received from the Regional Pollution Control Board, Kurnool

2) This Office Lr.RocNo.07/2020/E1, Dated.28.12.2024.

3) Instructions issued by the A.P Pollution Control Board Officials during the Video Conference held on 30.10.2025

4) E-mail communication from APPCB–RO–KNL: Request to furnish information with regard to establishment of C&D Plant – Reg

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With reference to the 4th cited, the detailed information requested by your esteemed office regarding the proposed Construction & Demolition (C&D) Waste Processing Plant is submitted herewith for your kind perusal and necessary action.

1. Details of the Proposed C&D Plant

Nandyal Municipality proposed to establish a C&D Waste Processing Plant with the following machinery and technical specifications:

- **Plant Capacity:** 5 TPH Jaw Crusher operated up to 15 to 20 HP Motor.
- **Conveyors:** 4 Nos., each fitted with 5 HP Motors
- **Vibrating Screener:**
 - Operated with 10 HP Motor
 - Sieves: 10 mm, 20 mm, 40 mm
 - Equipped with a fine material collector

The proposed system is capable of processing concrete blocks, stones, bricks, and mixed construction debris to enable scientific recycling and recovery of reusable materials.

2. Manner of Utilization of Products of the C&D Plant

Construction and Demolition (C&D) waste primarily comprises of excavated soil generated from the construction activity and bricks and masonry, concrete, metal and plastic from demolition activity. Initially, the C&D

waste will be segregated for separation of metal scrap and plastic waste. The segregated C&D waste will be processed in C&D plant by crushing and screening operations. The products generated from C&D plant are 1) 10 mm aggregate 2) 40 mm aggregate, 3) 20 mm aggregate, 4) Granulated Subgrade Base (GSB), 5) Coarse sand, 6) Fine sand.

The recovered wastes would be reused / utilized for the following purposes:

- a. 10 mm aggregate would be utilized in cement brick units and pavement block manufacturing units due to its suitable size, uniform grading, and good bonding characteristics. The Municipal Commissioner, Nandyala identified about 60 cement brick units and pavement blocks manufacturing units existing within the Nandyala Mandal and the Municipality is in the process of having a tie-up with these units to utilize C&D processed materials. The list of existing cement brick units and pavement blocks manufacturing units in Nandyala Mandal is enclosed.
 - b. 40 mm and 20 mm graded aggregates would be utilized for soling works, as a base layer for tile laying, and for basement filling in plots. Granular Sub-Base (GSB) would be utilized in road construction as a foundational layer for roads and pavements. Coarse sand would be utilized in the ready-mix concrete (RMC) plant by blending approximately 20% coarse sand with virgin sand to achieve the required grading and workability of concrete. Fine sand would be utilized for plastering purposes due to its smooth texture and uniform grading, which helps achieve a smooth and even surface finish. All these materials are saleable and the same would be sold locally as per their requirement.
 - c. Metal scrap and plastic waste is proposed to be sent to respective authorized recycling units.
3. The following action plan is proposed for establishment of the Construction and Demolition waste processing unit in Nandyala Municipality:

| S. No. | Description of activity of the work | No. of days required for completion of each stage of work | Amount (Rs. in Lakhs) |
|--------|---|---|-----------------------|
| 1 | a. Administrative sanction by the Municipal Council, Nandyala for site allocation. b. Lifting of Residue Derived Fuel (RDF) material by the Municipality c. Cleaning of site to the useful/workable | 45 days (24-12-2025 to 06-02-2026) | 02.00 |

| | condition | | |
|--------------|---|---|--------------|
| 2 | Preparation of estimates, obtaining technical sanction from the competent authority and finalization of tenders and concluding of agreement. | 31 days (07-02-2026 to 09-03-2026) | -- |
| 3 | Placing of purchasing order for procurement of Machinery, commencement of the work and completion of Earthwork upto basement and preparation of ramp (civil works). | 90 days (10-03-2026 to 07-06-2026) | 08.20 |
| 4 | Fabrication, erection of i. Conveyer belt, ii. Mechanical and; iii. Electrical equipment | 60 days (08-06-2026 to 06-08-2026) | 33.00 |
| 5 | Testing, trial run and commissioning of the project | 30 days (07-08-2026 to 05-09-2026) | 02.30 |
| Total | | | 45.50 |

4. Management of Funds for Operationalization and Day-to-Day Running of the Plant

The financial and operational plan proposed for the plant is as follows:

Establishment Cost:

- Approximately ₹85.00 Lakhs is required for civil works, mechanical equipment, electrical motors, and other essential accessories.

Manpower Requirement:

To ensure smooth daily operations, the following staff is required:

- 3 Security Personnel (one for each shift)
- 1 Mechanical Expert
- 1 Electrical Expert

Monthly salary expenditure for the above manpower is approximately ₹1.25 Lakhs.

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Backhoe Loader (JCB) Requirement

A backhoe loader is essential for feeding collected materials into the plant and for forming segregated piles.

- Initial Cost: 0 (Already available with ULB)
- Monthly Operating Cost (fuel + operator wages): Approximately ₹1.30 Lakhs

Other Operational & Maintenance Costs

Recurring monthly expenses of ₹0.30 to ₹0.50 Lakhs are anticipated for repairs, lubricants, utilities, and consumables.

Request for Financial Support

Nandyal Municipality respectfully submits that the initial establishment cost of the plant is beyond the financial capacity of the ULB. Therefore, it is requested that financial support may kindly be sanctioned an amount of Rs. 85.00 Lakhs for the initial establishment of the C&D Waste Processing Plant.

The Municipality assures that all Operation & Maintenance (O&M) expenses will be fully managed by the ULB.

In view of the above, I request to examine the proposal and accord the necessary financial support to enable the Municipality to take up this important environmental initiative.

Commissioner
Nandyal Municipality

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